Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal Nos. 239, 240, 241 and 243 of 2012

Dated: 27th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 239 of 2012

Amausi Industries Association & Ors. ... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory

Commission & Ors. ... Respondent(s)

Appeal No. 240 of 2012

Chamber of Industries Gorakhpur & Ors. ... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory

Commission & Ors. ... Respondent(s)

Appeal No. 241 of 2012

Rania of Industries Association & Ors. ... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory

Commission & Ors. ... Respondent(s)

Appeal No. 243 of 2012 & IA-427 of 2012

Association of Steel Rolling Mills &

Furnaces & Ors. ... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory

Commission & Ors. ... Respondent(s)

Industrial Area Manufacturers Association

& Ors. ... Intervener

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan with

Mr. Pradeep Misra for R2-R3

Mr. Amit Kapoor Mr. Vishal Anand Mr. Gaurav Dudeja

Counsel for the Intervener(s) : Ms. Pyoli

ORDER

Mr. Buddy A. Ranganandhan, the learned Counsel for the Commission has finished his arguments. He is directed to file written submissions after serving copy on the other side.

Post the matter for the reply submissions of Respondent No.3 on <u>9th & 10th July, 2013 at 2.30 p.m</u>.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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